

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

REVIEW APPLICATION NO.13 OF 2007
with
DELAY CONDONATION APPLICATION NO.333 OF 2007
IN
OA.No.1084/2004

DATE OF ORDER: ^{3rd July} ~~6th JUNE~~ 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE CHAIRMAN
HON'BLE MR. M.JAYARAMAN, MEMBER 'A'

Shri Ajay Kumar Sonkar, Son of Late Shri M.P.Sonkar,
Aged about 47 years,
Income Tax Officer, Roorkee, Uttaranchal.

Applicant

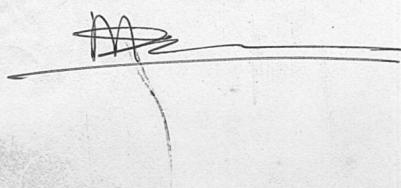
By Advocate Shri Ashish Srivastava

Versus

1. Union of India through the Secretary,
Ministry of Finance,
New Delhi,
2. The Chief Commissioner of Income Tax,
Cadre Controlling Authority, Ayakar Bhavan,
16/69, Civil Lines, Kanpur,
3. The Chief Commissioner of Income Tax,
Dehradun.

Respondents

By Advocate Shri Soumitra Singh



ORDER

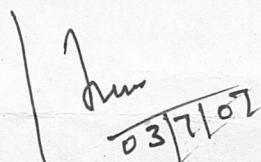
By Mr. M.Jayaraman, Member (A)

The delay condonation application has been filed by the applicant in the ~~OA~~^{R.A.} wherein the main ground taken by the applicant here is that the applicant has received the certified copy of the order only on 20.12.2006 through his counsel. Due to high fever, he could not file the review application within the time prescribed. Hence, he prayed for condoning the delay in filing the review application.

2. In view of the decision of the Full Bench of the Hon'ble High Court of Andhra Pradesh dated 19.11.2003 in the case of **G.Narasimha Rao Vs. Regional Joint Director of School Education, Warangal and others in WP No.21734/98, reported in 2005 (2) ALT 469 (FB)** wherein it was held that "the Administrative Tribunals Act and the Rules made thereunder are impliedly inferred that the Tribunal will not have jurisdiction to condone delay by taking aid and assistance of either sub-section (3) of Section 21 of the Act or Section 29(2) of the Limitation Act", this application for condonation of delay in filing the Review Application is dismissed.

3. Accordingly, the Review Application stands dismissed. There shall be no order as to costs.


(M.JAYARAMAN)
MEMBER (ADMN.)


03/7/07
(KHEM KARAN,J)
VICE CHAIRMAN